BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

<u>28-05-2013</u>

As prayed for by the learned counsel appearing for the parties, list this case again on 31-5-2013.

JUDGE

Misc. Case No.(SH)174/2013 In WP(C) No.(SH)131/2013

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

28.05.2013

In view of the order passed today in *WP(C)No.(SH)131/2013*, this misc. case also stands disposed of.

JUDGE

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

28-05-2013

Heard Mr S. Dey, learned counsel appearing for the petitioner and Mr. Debnath, learned CGC appearing for the respondent No. 1-4.

Issue notice returnable within four weeks.

Petitioner to take steps for service of notice to the respondents No.5 and 6 by Registered Post with AD within five days.

JUDGE

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

<u>28-05-2013</u>

List this case on 29-5-2013.

JUDGE